

अनुसूचित जनजाति सलाहकार परिषदें

*774. श्री भीष्मा भाई : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) किन-किन राज्यों में अनुसूचित जनजातीय क्षेत्रों के लिए अनुसूचित जनजातीय सलाहकार परिषदें गठित की गई हैं ;

(ख) क्या यह सच है कि अनुसूचित जाति और अनुसूचित जनजातियों के आयुक्त ने अपने 25वें प्रतिवेदन में अनुसूचित जनजाति सलाहकार परिषदों के सम्बन्ध में चिन्ता व्यक्त की है; और

(ग) यदि हां, तो सरकार उनको किस ढंग से सक्रिय कर रही है ?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना) :

(क) आंध्र प्रदेश, बिहार, गुजरात, हिमाचल प्रदेश, मध्य प्रदेश, महाराष्ट्र, उड़ीसा और राजस्थान में जिनमें अनुसूचित क्षेत्र हैं, अनुसूचित जनजाति सलाहकार परिषदें गठित की गई हैं और उत्तर प्रदेश, पश्चिम बंगाल, केरल, त्रिपुरा और तमिलनाडु में अनुसूचित क्षेत्र नहीं है।

(ख) अनुसूचित जाति और अनुसूचित जनजातियों के आयुक्त ने कहा है कि 1977-78 में गुजरात, हिमाचल प्रदेश, तमिलनाडु और उत्तर प्रदेश में अनुसूचित जनजाति सलाहकार परिषदों की कोई बैठक नहीं की गई।

(ग) राज्यों को जनजाति सलाहकार परिषदों की बैठकें नियमित रूप से बुलाने और संविधान की पांचवी अनुसूची में निहित उपबन्धों के अनुसार जनजातीय विकास मामलों में परिषदों को संबद्ध करने के लिए समय समय पर सलाह दी जाती रही है।

Export Promotion Council for Coir Industry

*776. SHRI ARVIND NETAM: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are considering a proposal to set up an Export Promotion Council for the Coir Industry; and

(b) if so, the details thereof and the time by which the final decision in this respect will be taken?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) and (b). A proposal received

from some leading exporters in Coir Industry for the setting up of an Export Promotion Council for Coir Industry mainly with a view to giving exclusive attention to export trade in coir products is under the consideration of Government.

I.P.S. in States

6059. PROF. NARAIN CHAND PARASHAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total strength of the I.P.S. Cadre in the country as on the 31st March, 1980 as also the number of I.P.S. Officers allotted to each of the States/Union Territories on the date;

(b) the break-up for the senior and junior scales in each cadre;

(c) whether it is a fact that a large number of them belonging to the senior scale are at present on deputation to other organisations like the CRP, CISF and BSF etc.;

(d) if so, the number of those on deputation to each one of these organisations and the approximate period for which they have been on deputation or are allowed to remain on deputation;

(e) whether there is any move to send more of them on deputation posts to B.S.F.; and

(f) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). A statement-I is attached.

(c) and (d). A Statement-II showing the number of IPS Officers of senior scale holding deputation posts in the Central Police Organisations is enclosed. These officers are allowed to remain on deputation generally for a period of 4-5 years.

(e) I.P.S. Officers will continue to be deputed to B.S.F. to fill the available vacancies.

(f) Does not arise.

Statement-I

IPS Officers in States (As on 31-3-1980)

Name of the State Cadre	Total strength of the cadre	No. of IPS Officers allotted to each State/ UT cadre	Break-up of officers in position		
			Super time scale	Senior time scale	Junior time scale
1	2	3	4	5	6
Andhra Pradesh	150	128	49	64	15
Assam-Meghalaya	98	86	25	45	16
Bihar	176	157	48	81	28
Gujarat	102	87	21	53	13
Haryana	70	67	20	34	13
Himachal Pradesh	54	47	9	31	7
Jammu & Kashmir	49	45	12	29	4
Karnataka	101	88	34	43	11
Kerala	78	75	26	36	13
Madhya Pradesh	219	213	39	163	11
Maharashtra	178	148	57	74	17
Manipur-Tripura	58	41	11	18	12
Orissa	104	99	36	56	7
Punjab]	94	89	14	64	11
Rajasthan	107	102	38	55	9
Sikkim	14	Not yet finalised	3
Tamil Nadu	130	112	41	50	21
Union Territories*	85	79	11	54	14
Uttar Pradesh	333	307	80	161	66
West Bengal	204	183	44	113	26
TOTAL	2404	2153	615	1224	317

*All Union Territories have a Joint Cadre of I.P.S.

Statement-II

Statement showing the Number of IPS Officers of senior scale holding Deputation posts in the Central Police Organisations.

Sl. No.	Name of the Organisation	No. of officers on deputation
1.	Intelligence Bureau	62
2.	Central Bureau of Investigation	29
3.	Bureau of Police Research & Development	4
4.	Border Security Force	11
5.	Central Industrial Security Force	20
6.	SVP National Police Academy	4
7.	Indo-Tibetan Border Police	2
8.	Central Reserve Police Force	1
9.	Directorate of Coordination Police Computers	11
TOTAL		134

Interest paid by Public Sector Undertakings and capacity utilized in 1978-79

6060. SHRI K. MALLANNA: Will the Minister of DEFENCE be pleased to state:

(a) the amount of interest paid by each public sector unit of his Ministry on loan given by Government for the year 1978-79; and

(b) what is the capacity utilised in each Unit?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): (a) The amount of interest paid by the nine Defence Public Sector Undertakings on loan given by the Government for the year 1978-79 is as follows:—

S. No.	Name of the Under-taking	Amount of Interest paid
1.	Hindustan Aero-nautics Ltd.	Rs. 4,05,45,568.07
2.	Goa Shipyard Ltd.	Rs. 18,33,069.00
3.	Bharat Electronics Ltd.	Rs. 1,60,24,986.00
4.	Bharat Earth Movers Ltd.	Rs. 2,58,08,344.00
5.	Bharat Dynamics Ltd.	Rs. 11,32,185.00
6.	Mazagon Dock Ltd.	Rs. 1,30,88,350.00
7.	Praga Tools Ltd.	Rs. 30,58,640.05
8.	Garden Reach Shipbuilders and Engineers Ltd.	Nil.
9.	Mishra Dhatu Nigam Ltd.	Nil.

(b) The capacity utilisation for the year 1978-79 was almost 100 per cent in respect of Bharat Earth Movers Limited and Bharat Dynamics Limited and the Bangalore Complex of Bharat Electronics Limited. Normal production was affected in the Ghaziabad Unit of Bharat Electronics Limited due to unprecedented floods in September, 1978, which affected the overall capacity utilisation of this Unit for the year.

The average capacity utilisation in respect of all the Divisions of Hindustan Aeronautics Limited was approximately 75 per cent and in respect of Praga Tools Limited was 73.66 per cent.

There is no fixed licenced or installed capacity in respect of the Shipyards viz. Mazagon Dock Limited, Garden Reach Shipbuilders and Engineers Ltd. and Goa Shipyard Ltd. However capacity utilization in these shipyards was affected to some extent due to recession in Shipbuilding and shiprepair activities. The capacity utilisation in Garden Reach